

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:500
ANSWERED ON:27.08.2001
AIRCRAFT ON DRY LEASE BY INDIAN AIRLINES
IQBAL AHMED SARADGI;RAMSHETH THAKUR

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Indian Airlines had decided to procure some aircraft on dry lease with a view to increase its capacity;
- (b) if so, the details thereof; and
- (c) the extent to which the capacity of the Indian Airlines is likely to be increased and profitability improved?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a),(b) and (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), AND (c) OF THE LOK SABHA STARRED QUESTION NO.500 FOR 27.8.2001 REGARDING AIRCRAFT ON DRY LEASE BY INDIAN AIRLINES

(a) and (b): The Board of Directors of Indian Airlines in its meeting held on 17th August, 2001 have approved the dry-leasing of 4 A-320 Aircraft for a period of five years. Two of these aircraft are scheduled for delivery in November, 2001 and the other two in March, 2002.

Indian Airlines already has in its fleet 2 A-300-B4 aircraft, and 2 A-320 aircraft on dry lease.

Alliance Air, a wholly owned subsidiary of Indian Airlines, has also issued a global tender for dry lease-in of six ATR 42-500 aircraft.

(c): In Indian Airlines Budget for the year 2001-2002, a capacity increase of 1.3% is estimated over the previous year. The revenue generated by the increase in capacity will have a positive impact on the operating margins and the profitability of the Company.